

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 04.03.2021 (THURSDAY)

COURT – III

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 366 of 2020	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors.	C.S. Gupta	Vijail A Jain Rajnish Kumar Gupta-R1 Jeetendra Ranawat-R2 Pratiksha Sharma-R3 Pratiksha Sharma

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-sd/-
Registrar